

## SCHEDULE

(See section 9)

*Description of offences compoundable under section 9.*

1. Fishing with a net having a smaller mesh than that prescribed.
2. Killing or taking or selling or attempting to kill, take or sell any fish of a prohibited species during a close season.
3. Fishing or attempting to fish with any gear or method, other than the prescribed gear or method.
4. Using at any one time more than one method of taking fish, when prohibited under the rules made under this Act.
5. Fishing or attempting to fish in prohibited waters.
6. Offering or exposing for sale or barter any fish, the offering or exposing for sale, or barter of which is prohibited in any specified area by a notification issued under section 5.